List of forms in PRAVAAH as on April 28, 2025

SI No	Form	Link of Master Directions/Circulars/Press Release/Guidelines/Instructions pertaining to the Form as available on RBI website
	Department of Gove	ernment and Bank Accounts (DGBA)
1	Queries or clarifications regarding Small Savings Schemes of Government of India	RBI, as banker to the Government, had been receiving plenty of queries from public regarding various Small Saving Schemes of Government. In order to streamline the process of receiving and replying to these queries, this form was created in PRAVAAH
2	Applications from SBI GAD for transfer of SDS accounts from other agency banks to SBI SSB branch	Government of India, vide their letter dated October 20, 2014, advised DGBA to approve the transfer cases of SDS Accounts at its level to keep track of transfer of these accounts. A copy of these instructions was also marked to SBI Government Accounts Division for necessary compliance.
	Departn	nent of Regulation (DoR)
3	Acquisition of significant shareholding or control in HFC	https://website.rbi.org.in/web/rbi/- /notifications/master-direction-non-banking-financial- company-housing-finance-company-reserve-bank- directions-2021-updated-as-on-june-20-2023-lt- span-gt-12030
4	Application for Aadhaar Authentication Licence in terms of Section 11A of the PML Act, 2002	https://website.rbi.org.in/web/rbi/- /notifications/application-for-aadhaar-e-kyc- authentication-licence-12161
5	Application for Acquiring Major Shareholding in a Banking Company: By the Applicant	Guidelines https://website.rbi.org.in/en/web/rbi/- /notifications/guidelines-on-acquisition-and-holding- of-shares-or-voting-rights-in-banking-companies- 12440 Master Direction https://website.rbi.org.in/web/rbi/- /notifications/master-direction-reserve-bank-of-india- acquisition-and-holding-of-shares-or-voting-rights-in- banking-companies-directions-2023-12439
6	Application for additional Roles or Responsibilities of MD CEO Commercial Banks	Section 10B 8 of the Banking Regulation Act, 1949.
7	Application for Amendment in Articles of Association Commercial Banks	Section 35B of the Banking Regulation Act, 1949.
8	Application for Appointment or Re-appointment of	<u>Master Direction – Reserve Bank of India (Asset Reconstruction Companies) Directions, 2024</u>

	Director, Managing Director or CEO in ARC	
9	Application for Appointment or Re-appointment of Managing Director, CEO, Part time Chairman, Whole Time Director in Commercial Banks	https://website.rbi.org.in/web/rbi/- /notifications/appointment-of-managing-director-and- chief-executive-officer-md-amp-ceo-ceo-part-time- chairperson-ptc-in-banks-declaration-and- undertaking-and-allied-matters-11853
10	Application for Appointment or Re-appointment of MD- CEO in Co-operative Banks - UCB, StCB or DCCB	Section 35B(1)(b) read with Section 56 of the Banking Regulation Act, 1949.
11	Application for foreign banks desirous of establishing presence in India	i.https://website.rbi.org.in/documents/87730/3084242 3/BANKI15122014.pdf ii.https://website.rbi.org.in/documents/87730/390163 90/SBSC061113F.pdf
12	Application for grant of Certificate of Registration as Asset Reconstruction Company	https://website.rbi.org.in/web/rbi/- /notifications/master-direction-reserve-bank-of-india- asset-reconstruction-companies-directions-2024 https://website.rbi.org.in/web/rbi/forms?category=911 8572
13	Application for grant of Certificate of Registration as Core Investment Company	https://website.rbi.org.in/web/rbi/- /notifications/master-direction-core-investment- companies-reserve-bank-directions-2016-updated- as-on-december-29-2022-10564 https://website.rbi.org.in/web/rbi/forms?category=911 8572
14	Application for grant of Certificate of Registration as Non-Banking Financial Company	https://website.rbi.org.in/web/rbi/- /notifications/master-direction-reserve-bank-of-india- non-banking-financial-copany-scale-based- regulation-directions-2023 https://website.rbi.org.in/web/rbi/- /notifications/master-direction-non-banking-financial- company-housing-finance-company-reserve-bank- directions-2021-updated-as-on-june-20-2023-lt- span-gt-12030 https://website.rbi.org.in/web/rbi/-/press-releases/rbi- decides-to-simplify-and-rationalise-the-process-of- registration-of-new-nbfcs-37253 https://website.rbi.org.in/web/rbi/forms?category=911 8572
15	Application for inclusion of Universal Banks or Small	https://website.rbi.org.in/documents/87730/3718719/ RBIA1934170510.pdf

	Finance Banks or Payments Banks or Foreign Banks in the Second Schedule of RBI Act 1934	
16	Application for license of Small Finance Bank under the Guidelines for on tap Licensing of Small Finance Banks in the Private Sector	https://website.rbi.org.in/en/web/rbi/-/guidelines-for- on-tap-licensing-of-small-finance-banks-in-the- private-sector-3797
17	Application for license of Universal Bank under the Guidelines for on tap Licensing of Universal Banks in the Private Sector	https://website.rbi.org.in/en/web/rbi/- /notifications/guidelines-for-on-tap-licensing-of- universal-banks-in-the-private-sector-200
18	Application for recognition as Self-Regulatory Organisation for Account Aggregator Ecosystem	https://website.rbi.org.in/web/rbi/-/press- releases/invitation-of-applications-for-recognition-of- self-regulatory-organisation-s-for-the-account- aggregator-ecosystem
19	Application for Remuneration of Managing Director, CEO, Whole Time Director, Part Time Chairman in Commercial Banks	https://website.rbi.org.in/web/rbi/- /notifications/guidelines-on-compensation-of-whole- time-directors-chief-executive-officers-material-risk- takers-and-control-function-staff-11720
20	Application for Voluntary Transition of Small Finance Banks to Universal Banks	i.https://websitedxp.rbi.org.in/web/rbi/- /notifications/voluntary-transition-of-small-finance- banks-to-universal-banks ii.https://website.rbi.org.in/en/web/rbi/- /notifications/guidelines-for-on-tap-licensing-of- universal-banks-in-the-private-sector-200
21	Application Form for banks to seek extension of time for disposal of Non-Banking Assets	Section 9 of the Banking Regulation Act, 1949.
22	Applications from an UCB for voluntary amalgamation	Master Direction - Amalgamation of Urban Cooperative Banks, Directions, 2020
23	Change in shareholding of sponsors in ARC	https://website.rbi.org.in/web/rbi/- /notifications/master-direction-reserve-bank-of-india-asset-reconstruction-companies-directions-2024
24	DCCB - Prior Permission for opening Branch or extension Counter or Specialised Branch or Regional Office or Zonal Office or Administrative Office	https://website.rbi.org.in/web/rbi/- /notifications/section-23-of-the-banking-regulation- act-1949-as-applicable-to-co-operative-societies- opening-of-new-place-of-business-by-district-central- co-operative-banks-dccbs-12375
25	NBFC- Appointment of Director or Directors	https://website.rbi.org.in/web/rbi/- /notifications/master-direction-reserve-bank-of-india-

		non-banking-financial-copany-scale-based- regulation-directions-2023
26	NBFC- Approval for Amalgamation or Merger	https://website.rbi.org.in/web/rbi/- /notifications/master-direction-reserve-bank-of-india- non-banking-financial-copany-scale-based- regulation-directions-2023 and https://website.rbi.org.in/web/rbi/faq-page- 1?ddm_keyword_19506552_FaqDetailPage1Titl e_en_US=All%20you%20wanted%20to%20know%2 Oabout%20NBFCs
27	NBFC- Approval for Change in Shareholding of NBFC	https://website.rbi.org.in/web/rbi/- /notifications/master-direction-reserve-bank-of-india- non-banking-financial-copany-scale-based- regulation-directions-2023
28	NBFC- Conversion from Category-A NBFC to Category-B NBFC	https://website.rbi.org.in/web/rbi/-/press-releases/rbi-decides-to-simplify-and-rationalise-the-process-of-registration-of-new-nbfcs-37253
29	NBFC- NOC for Change in Name	https://website.rbi.org.in/web/rbi/- /notifications/amendments-to-nbfc-regulations-225
30	NBFC- Request for Certificate of Registration upon change of name of the NBFC	https://website.rbi.org.in/web/rbi/- /notifications/amendments-to-nbfc-regulations-225
31	NBFC- Request for Duplicate Certificate of Registration due to loss of Original CoR	
32	NBFC- Request for Shifting of Registered Office of NBFC from one Regional Office of RBI to another	
33	Prior Approval for change in Management of HFC	<u>Master Direction – Non-Banking Financial Company</u> <u>– Housing Finance Company (Reserve Bank)</u> <u>Directions, 2021</u>
34	Request letter for Credit Risk Mitigation - CRM amount : under 11 2 b of the Banking Regulation Act, 1949	https://website.rbi.org.in/web/rbi/-/notifications/large- exposures-framework-credit-risk-mitigation-crm-for- offsetting-non-centrally-cleared-derivative- transactions-of-foreign-bank-branches-in-india-with- their-head-office-12160
35	Request letter for statutory amount: under 11 2 b of the Banking Regulation Act, 1949	Section 11 (2) of the Banking Regulation Act, 1949.
36	StCB - Prior Permission for opening Branch or extension Counter	https://website.rbi.org.in/web/rbi/- /notifications/opening-of-branches-extension- counters-by-state-co-operative-banks-9709
37	UCB - Application for Exercise of Call Option on	https://website.rbi.org.in/web/rbi/- /notifications/master-circular-prudential-norms-on-

	Preference Shares or Debt	capital-adequacy-primary-urban-co-operative-banks-
	Capital Instruments	ucbs-
	UCB - Application for	https://website.rbi.org.in/web/rbi/-
	extension of Area of	/notifications/master-circular-nbsp-on-area-of-
38	Operations beyond adjacent	operation-branch-authorisation-policy-opening-up-
	Districts or Whole State of	gradation-of-extension-counters-atms-and-shifting-
	Registration or to Multistate	splitting-closure-of-offices-9864
	UCB - Application for	https://website.rbi.org.in/web/rbi/-
39	Inclusion in Second	/notifications/second-schedule-to-the-reserve-bank-
	Schedule	of-india-act-1934-norms-for-inclusion-8471
40	UCB - Application for NOC	Section 49C of the Banking Regulation
	to Bye Law Amendments	(Amendment) Act, 2020 - No. 39 of 2020.
		https://website.rbi.org.in/web/rbi/-/notifications/mtss-
	UCB - Application to act as	appointment-as-agents-sub-agents-ucbs-3724
	Agents or Sub Agents under	
41	Money transfer Service	
	Scheme- MTSS	https://website.rbi.org.in/web/rbi/-
		/notifications/appointment-of-ucbs-as-agents-sub-
		agents-under-money-transfer-service-scheme-4962
	UCB - Deployment of PoS	https://website.rbi.org.in/web/rbi/-
42	Terminals - Prior Approval	/notifications/guidelines-on-merchant-acquisition-for-
	Route	card-transactions-10950
	UCB - Doorstep Banking	https://website.rbi.org.in/web/rbi/-
43	Services	/notifications/section-23-of-the-banking-regulation-
	Gervices	act-1949-doorstep-banking-12334
	UCB - Drawdown or Transfer of Reserves	https://website.rbi.org.in/web/rbi/-
44		/notifications/master-direction-on-financial-
		statements-presentation-and-disclosures-updated-
		as-on-february-20-2023-lt-span-gt-12158
	UCB - General Permission	https://website.rbi.org.in/web/rbi/-
45	for Branch Authorisation under Annual Business Plan	/notifications/rationalization-of-branch-authorisation-
		policy-for-urban-co-operative-banks-ucbs-12512
	UCB - Intimation of Closure of unremunerative Branch	https://website.rbi.org.in/web/rbi/-
		/notifications/master-circular-nbsp-on-area-of-
46		and a man Change to make a large and the angle at Change and Planta and a section of the contract of
		operation-branch-authorisation-policy-opening-up-
	and Extension Counter	gradation-of-extension-counters-atms-and-shifting-
	and Extension Counter	gradation-of-extension-counters-atms-and-shifting- splitting-closure-of-offices-9864
	and Extension Counter UCB - Issuance of Debt	gradation-of-extension-counters-atms-and-shifting-splitting-closure-of-offices-9864 https://website.rbi.org.in/web/rbi/-
47	and Extension Counter UCB - Issuance of Debt Capital Instruments - LTSB	gradation-of-extension-counters-atms-and-shifting-splitting-closure-of-offices-9864 https://website.rbi.org.in/web/rbi/-/notifications/guidelines-on-merchant-acquisition-for-
47	and Extension Counter UCB - Issuance of Debt	gradation-of-extension-counters-atms-and-shifting-splitting-closure-of-offices-9864 https://website.rbi.org.in/web/rbi/-/notifications/guidelines-on-merchant-acquisition-for-card-transactions-10950
	and Extension Counter UCB - Issuance of Debt Capital Instruments - LTSB or PDI	gradation-of-extension-counters-atms-and-shifting-splitting-closure-of-offices-9864 https://website.rbi.org.in/web/rbi/-/notifications/guidelines-on-merchant-acquisition-for-card-transactions-10950 https://website.rbi.org.in/web/rbi/-
47	and Extension Counter UCB - Issuance of Debt Capital Instruments - LTSB or PDI UCB - Issuance of	gradation-of-extension-counters-atms-and-shifting-splitting-closure-of-offices-9864 https://website.rbi.org.in/web/rbi/-/notifications/guidelines-on-merchant-acquisition-for-card-transactions-10950 https://website.rbi.org.in/web/rbi/-/notifications/section-23-of-the-banking-regulation-
	and Extension Counter UCB - Issuance of Debt Capital Instruments - LTSB or PDI	gradation-of-extension-counters-atms-and-shifting-splitting-closure-of-offices-9864 https://website.rbi.org.in/web/rbi/-/notifications/guidelines-on-merchant-acquisition-for-card-transactions-10950 https://website.rbi.org.in/web/rbi/-/notifications/section-23-of-the-banking-regulation-act-1949-doorstep-banking-12334
	and Extension Counter UCB - Issuance of Debt Capital Instruments - LTSB or PDI UCB - Issuance of Preference Shares	gradation-of-extension-counters-atms-and-shifting-splitting-closure-of-offices-9864 https://website.rbi.org.in/web/rbi/- /notifications/guidelines-on-merchant-acquisition-for-card-transactions-10950 https://website.rbi.org.in/web/rbi/- /notifications/section-23-of-the-banking-regulation-act-1949-doorstep-banking-12334 https://website.rbi.org.in/web/rbi/-
48	and Extension Counter UCB - Issuance of Debt Capital Instruments - LTSB or PDI UCB - Issuance of Preference Shares UCB - NOC for Open	gradation-of-extension-counters-atms-and-shifting-splitting-closure-of-offices-9864 https://website.rbi.org.in/web/rbi/-/notifications/guidelines-on-merchant-acquisition-for-card-transactions-10950 https://website.rbi.org.in/web/rbi/-/notifications/section-23-of-the-banking-regulation-act-1949-doorstep-banking-12334 https://website.rbi.org.in/web/rbi/-/notifications/master-direction-on-financial-
	and Extension Counter UCB - Issuance of Debt Capital Instruments - LTSB or PDI UCB - Issuance of Preference Shares	gradation-of-extension-counters-atms-and-shifting-splitting-closure-of-offices-9864 https://website.rbi.org.in/web/rbi/- /notifications/guidelines-on-merchant-acquisition-for-card-transactions-10950 https://website.rbi.org.in/web/rbi/- /notifications/section-23-of-the-banking-regulation-act-1949-doorstep-banking-12334 https://website.rbi.org.in/web/rbi/-/notifications/master-direction-on-financial-statements-presentation-and-disclosures-updated-
48	and Extension Counter UCB - Issuance of Debt Capital Instruments - LTSB or PDI UCB - Issuance of Preference Shares UCB - NOC for Open	gradation-of-extension-counters-atms-and-shifting-splitting-closure-of-offices-9864 https://website.rbi.org.in/web/rbi/-/notifications/guidelines-on-merchant-acquisition-for-card-transactions-10950 https://website.rbi.org.in/web/rbi/-/notifications/section-23-of-the-banking-regulation-act-1949-doorstep-banking-12334 https://website.rbi.org.in/web/rbi/-/notifications/master-direction-on-financial-
48	and Extension Counter UCB - Issuance of Debt Capital Instruments - LTSB or PDI UCB - Issuance of Preference Shares UCB - NOC for Open System PPIs	gradation-of-extension-counters-atms-and-shifting-splitting-closure-of-offices-9864 https://website.rbi.org.in/web/rbi/- /notifications/guidelines-on-merchant-acquisition-for-card-transactions-10950 https://website.rbi.org.in/web/rbi/- /notifications/section-23-of-the-banking-regulation-act-1949-doorstep-banking-12334 https://website.rbi.org.in/web/rbi/-/notifications/master-direction-on-financial-statements-presentation-and-disclosures-updated-
48	and Extension Counter UCB - Issuance of Debt Capital Instruments - LTSB or PDI UCB - Issuance of Preference Shares UCB - NOC for Open	gradation-of-extension-counters-atms-and-shifting-splitting-closure-of-offices-9864 https://website.rbi.org.in/web/rbi/- /notifications/guidelines-on-merchant-acquisition-for-card-transactions-10950 https://website.rbi.org.in/web/rbi/- /notifications/section-23-of-the-banking-regulation-act-1949-doorstep-banking-12334 https://website.rbi.org.in/web/rbi/-/notifications/master-direction-on-financial-statements-presentation-and-disclosures-updated-as-on-february-20-2023-lt-span-gt-12158

		https://website.rbi.org.in/web/rbi/-
51	UCB - Permission for Internet Banking	/notifications/master-circular-nbsp-on-area-of-
		operation-branch-authorisation-policy-opening-up-
		gradation-of-extension-counters-atms-and-shifting-
		splitting-closure-of-offices-9864
	UCB - Permission for Mobile	https://website.rbi.org.in/web/rbi/-
52	Banking	/notifications/guidelines-on-merchant-acquisition-for-
		card-transactions-10950
	UCB - Permission for Online	https://website.rbi.org.in/web/rbi/-
53	Trading facility for Scheduled	/notifications/section-23-of-the-banking-regulation-
	UCBs	act-1949-doorstep-banking-12334
	UCB - Prior approval for	https://website.rbi.org.in/web/rbi/-
54	Acquisition or Sale of	/notifications/master-direction-on-financial-
34	premises	statements-presentation-and-disclosures-updated-
	premises	as-on-february-20-2023-lt-span-gt-12158
	UCB - Prior approval for	https://wohoito.rhi.org.in/woh/rhi/
F.F.	appointment of Business	https://website.rbi.org.in/web/rbi/-
55	Correspondent or Business	/notifications/rationalization-of-branch-authorisation-
	Facilitator	policy-for-urban-co-operative-banks-ucbs-12512
		https://website.rbi.org.in/web/rbi/-
		/notifications/master-circular-nbsp-on-area-of-
56	UCB - Prior approval for	operation-branch-authorisation-policy-opening-up-
	Offsite ATM	gradation-of-extension-counters-atms-and-shifting-
		splitting-closure-of-offices-9864
		https://website.rbi.org.in/web/rbi/-
	UCB - Prior approval for Onsite ATM	/notifications/master-circular-nbsp-on-area-of-
57		operation-branch-authorisation-policy-opening-up-
37		gradation-of-extension-counters-atms-and-shifting-
		splitting-closure-of-offices-9864
	UCB - Prior Permission for	
		https://website.rbi.org.in/web/rbi/-
	Allotment of Centres or	/notifications/master-circular-nbsp-on-area-of-
58	Extention Counters or	operation-branch-authorisation-policy-opening-up-
	Specialised Branches under	gradation-of-extension-counters-atms-and-shifting-
	Annual Business Plan	splitting-closure-of-offices-9864
	UCB - Prior Permission for	https://website.rbi.org.in/web/rbi/-
	Submission of Form V-	/notifications/master-circular-nbsp-on-area-of-
59	Branch Authorisation under	operation-branch-authorisation-policy-opening-up-
	Annual Business Plan	gradation-of-extension-counters-atms-and-shifting-
	, 24011000 1 1411	splitting-closure-of-offices-9864
60	UCB - Request for change in name of the bank	https://website.rbi.org.in/web/rbi/-
		/notifications/banking-regulation-amendment-act-
	Hairie of the balls	2020-change-in-name-of-co-operative-banks-12560
61		Multiple circulars vide dated (July 20,1966,
	UCB - Voluntary Conversion of UCBs into Credit Societies	September 02,1966, September 19,1966, December
		03,1966, December 17,1969 and March 03,1984)
		have been issued to Registrar of Co-operative
		Societies on the subject.
	UCB- Approval for dividend	https://website.rbi.org.in/web/rbi/-
62	declaration	/notifications/declaration-of-dividend-by-ucbs-7426
L	dodaration	/Hothroadiono/dooldration of dividond by dobo-1420

63	UCB- Constitution of Board of Management	Constitution of Board of Management (BoM) in Primary (Urban) Co-operative Banks (UCBs)
64	UCB-Intimation of Shifting of Branch by FSWM UCBs- Same locality or Municipal ward	https://website.rbi.org.in/web/rbi/- /notifications/master-circular-nbsp-on-area-of- operation-branch-authorisation-policy-opening-up- gradation-of-extension-counters-atms-and-shifting- splitting-closure-of-offices-9864
65	UCB-Prior approval for Shifting of Branch by FSWM UCBs- Different locality or Municipal Ward	https://website.rbi.org.in/web/rbi/- /notifications/master-circular-nbsp-on-area-of- operation-branch-authorisation-policy-opening-up- gradation-of-extension-counters-atms-and-shifting- splitting-closure-of-offices-9864
66	UCB-Prior approval for Shifting of Branch by Non- FSWM UCBs	https://website.rbi.org.in/web/rbi/- /notifications/master-circular-nbsp-on-area-of- operation-branch-authorisation-policy-opening-up- gradation-of-extension-counters-atms-and-shifting- splitting-closure-of-offices-9864
67	UCB - Prior permission for extension of time for holding Non-Banking Assets	https://website.rbi.org.in/web/rbi/-/notifications/ucbs- forms-of-business-in-which-banking-companies- may-engage-5243
68	UCB-Prior approval for Shifting of Branch to another City	https://website.rbi.org.in/web/rbi/- /notifications/master-circular-nbsp-on-area-of- operation-branch-authorisation-policy-opening-up- gradation-of-extension-counters-atms-and-shifting- splitting-closure-of-offices-9864
69	NBFC - Application by existing NBFC-NDs for conversion of CoR from one category to another	https://website.rbi.org.in/web/rbi/- /notifications/master-direction-reserve-bank-of-india- non-banking-financial-copany-scale-based- regulation-directions-2023 https://website.rbi.org.in/web/rbi/- /notifications/master-direction-non-banking-financial- company-housing-finance-company-reserve-bank- directions-2021-updated-as-on-june-20-2023-lt- span-gt-12030 https://website.rbi.org.in/web/rbi/-/press-releases/rbi- decides-to-simplify-and-rationalise-the-process-of- registration-of-new-nbfcs-37253 https://website.rbi.org.in/web/rbi/forms?category=911 8572
70	NBFC - Application by NBFC-ICCs for grant of additional CoR to carry out factoring business	https://website.rbi.org.in/web/rbi/- /notifications/registration-of-factors-reserve-bank- regulations-2022-12222
71	UCBs and DCCBs - Miscellaneous approvals	
72	Extension of timeline for submission of Annual	Section 31 of B R Act, 1949

	Financial Statement under Section 31 of B R Act, 1949	
73	Waiver requests from banks with respect to the penal interest levied into banks by RBI for defaults in CRR and SLR maintenance	Sub-section 5(c) of section 42 of RBI Act, 1934, Sub-section 1(B) of section 18 of B R Act, 1949, and read with Section 56 B R Act 1949 (AACS) for Cooperative Banks, Section 24(8) of B R Act 1949 and read with Section 56 of B R Act 1949 (AACS) for Cooperative Banks Also refer the following Master Direction on CRR/SLR DOR.No.RET.REC.32/12.01.001/2021-22 dated July 20, 2021 or https://www.rbi.org.in > SCRIPTs > BS_ViewMasDirections.aspx
74	Waiver of penalty on delayed or non-submission of returns	Sub-section 5(c) of section 42 RBI Act 1934 Also refer the following Master Direction on CRR/SLR DOR.No.RET.REC.32/12.01.001/2021-22 dated July 20, 2021 or https://www.rbi.org.in > SCRIPTs > BS_ViewMasDirections.aspx
75	Voluntary Surrender of Certificate of Authorisation by Payment System Operators	https://website.rbi.org.in/web/rbi/framework-for-voluntary-surrender-of-certificate-of-authorisation-by-payment-system-operators1
76	Permission to SCBs for investing in equity shareholding of a company.	
77	Application for Foreign banks desirous of establishing presence in India in Branch mode/ WOS mode	
78	Application for Foreign banks desirous of establishing presence in India through Representative Office	
79	Application of Foreign banks, operating in India in branch mode, for opening new place of business	
80	Application of Foreign banks, operating in India in branch	

	mode, for opening Back Office/ CPC etc.	
81	Application of Foreign banks, operating in India in branch mode, for voluntary closure of operations/office in India	
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82	Application of Foreign banks, operating in India in Representative Office mode, for voluntary closure of operations/office in India	
83	Application of Foreign banks for shifting of branches	
84	Application of Indian banks for opening offices outside India and in IFSC	
85	Application for approval of Annual Banking Outlet Expansion Plan (ABOEP)	
86	Application for authorisation of BOs/Offices under the approved ABOEP	
87	Approval to banks for redemption / exercise of call option / coupon payment on capital instruments	
88	Approval for amalgamation of a banking company with another banking company	
89	NOC for amalgamation of a holding company (an NBFC) with a banking company	
90	Permission to SCBs for investing in equity shareholding of a company.	
91	Permission to AIFIs for investing in equity shareholding of a company	
92	Permission to SCBs for divesting equity shareholding/retaining equity investments beyond	

in a company Permission to SCBs for granting of unsecured advances to subsidiaries Permission to NBFCs, wherever required as per MD, for investing or divesting equity shareholding and retaining equity investments beyond prescribed prudential limits Permission to HFCs, wherever required as per MD, for investing or divesting equity shareholding and retaining equity investments beyond prescribed prudential limits Permission to SCBs for undertaking various activities departmentally Permission to SCBs for expanding scope of activities of their group entities Permission to NBFCs for undertaking various activities departmentally or expansion of the scope of activities of their group entities Permission to NBFCs for undertaking various activities departmentally or expansion of the scope of activities of their group entities Permission to TFCs for undertaking various activities departmentally or expansion of the scope of activities of their group entities Permission to TFCs for undertaking various activities departmentally or expansion of the scope of activities of their group entities Permission to Co-operative Banks and RRBs for extending internet banking to customers Permission to SCBs for importing gold or silver under Foreign Trade Policy		prescribed prudential limits	
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103 importing gold or silver under			
	103		
		Foreign Trade Policy	

104	Permission for opening of branches (more than 1000 in number) by NBFCs primarily into lending against gold jewellery Permission for opening of branches by Deposit taking NBFCs	
		nent and Settlement Systems (DPSS)
106	Application for Membership to Centralised Payment Systems	RTGS System Regulations Version 1.0 (October 2024) published at the below link: https://website.rbi.org.in/web/rbi/payment-and-settlements/other-links/information-useful-to-banks-fis/rtgs-membership-regulation
107	Application for obtaining prior approval in case of takeover or acquisition of control of non-bank PSOs and sale or transfer of payment system activity of non-bank PSO.	https://website.rbi.org.in/web/rbi/- /notifications/requirement-for-obtaining-prior- approval-in-case-of-takeover-acquisition-of-control- of-non-bank-psos-and-sale-transfer-of-payment- system-activity-of-non-bank-pso-12348
108	Application seeking approval to operate as PA or PA-CB or change of category under PA-CB	https://website.rbi.org.in/web/rbi/- /notifications/regulation-of-payment-aggregator- cross-border-pa-cross-border-12561
109	Authorisation under PSS Act	Online PA- https://website.rbi.org.in/web/rbi/-/notifications/guidelines-on-regulation-of-payment-aggregators-and-payment-gateways-updated-as-on-november-17-2020-11822 PPI- https://website.rbi.org.in/web/rbi/-/notifications/master-directions-on-prepaid-payment-instruments-ppis-updated-as-on-february-10-2023-lt-span-gt-12156 TReDS- https://website.rbi.org.in/web/rbi/-/notifications/guidelines-for-the-trade-receivables-discounting-system-treds-lt-a-gt-12404 WLA- https://website.rbi.org.in/en/web/rbi/-/notifications/white-label-atms-wlas-in-india-guidelines-7286 MTSS: https://website.rbi.org.in/web/rbi/-/notifications/master-direction-money-transfer-service-scheme-mtss-10868 Form A for all the Payment Systems-https://website.rbi.org.in/documents/87730/3971121 9/PSSACRT130215.pdf

110	Metric seeking renewal of Authorisation	https://website.rbi.org.in/web/rbi/- /notifications/perpetual-validity-for-certificate-of- authorisation-coa-issued-to-payment-system- operators-psos-under-payment-and-settlement- systems-act-2007-pss-act-12000
	Foreign Ex	xchange Department (FED)
111	Additional information or addendum to already filed compounding application	The applicant, if willing to submit additional information on suo moto basis with respect to compounding application already submitted then this form can be used by the applicant.
112	Application for approval for miscellaneous current account or import of services related remittances for which approval to be granted by External Payment Division, FED, CO	Master Direction - Other Remittance Facilities dated January 01, 2016 (as amended from time to time) https://website.rbi.org.in/web/rbi/- /notifications/master-direction-other-remittance- facilities-updated-as-on-november-6-2018-10193 Master Direction - Import of Goods and Services dated January 01, 2016 (as amended from time to time) https://website.rbi.org.in/web/rbi/- /notifications/master-direction-import-of-goods-and-services-updated-as-on-november-21-2022-10201
113	Application for approval for remittance by person other than individual in excess of limit prescribed under para 2.i of Schedule III of Foreign Exchange Management - Current Account Transactions Rules, 2000 dated May 03, 2000	Master Direction - Other Remittance Facilities dated January 01, 2016 (as amended from time to time) https://website.rbi.org.in/web/rbi/-/notifications/master-direction-other-remittance-facilities-updated-as-on-november-6-2018-10193
114	Application for approval for remittance in excess of permissible LRS limit required under para A.7 of Master Direction- Liberalised Remittance Scheme	Master Direction - Liberalised Remittance Scheme (LRS) dated January 01, 2016 (as amended from time to time) https://website.rbi.org.in/web/rbi/-/notifications/master-direction-liberalised-remittance-scheme-lrs-updated-as-on-august-24-2022-10192
115	Approval for Acquisition or Sale of Immovable Property	Master Direction – Acquisition or Transfer of Immovable Property under Foreign Exchange Management Act, 1999 (Updated as on September 01, 2022) https://website.rbi.org.in/web/rbi/-// /notifications/master-direction-acquisition-or-transfer-of-immovable-property-under-foreign-exchange-management-act-1999-updated-as-on-september-01-2022-10196

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116	Approval for Bank Guarantees beyond limit available to AD Banks	Master Direction – Import of Goods and Services dated January 01, 2016 (as amended from time to time)
117	Approval for Opening of Special Rupee Vostro Account	International Trade Settlement in Indian Rupees (INR) https://website.rbi.org.in/web/rbi/- https://website.rbi.org.in/web/rbi/- https://website.rbi.org.in/web/rbi/- https://website.rbi.org.in/web/rbi/- https://website.rbi.org.in/web/rbi/- https://website.rbi.org.in/web/rbi/- https://website.rbi.org.in/web/rbi/- https://notifications/international-trade-settlement-in-indian-rupees-inr-12358 https://notifications/international-trade-settlement-in-indian-rupees-inr-12358 https://notificational-trade-settlement-in-indian-rupees-inr-12358 https://notificational-trade-settlement-in-indian-rupees-inr-12358 https://notificational-trade-settlement-in-indian-rupees-inr-12358 https://notificational-rupees-inr-12358

		Directions - Compounding of Contraventions under
		FEMA, 1999
120	Compounding of Contraventions of FEMA	https://wahaita.rhi.arg.in/wah/rhi/
	Contraventions of FEIVIA	https://website.rbi.org.in/web/rbi/-/notifications/directions-compounding-of-
		contraventions-under-fema-1999
	Confirmation for appearing	
	for personal hearing w.r.t.	
121	compounding proceedings along with preferred date,	
	time or attending personnel	
	information	
		Master Direction – Export of Goods and Services (as
		amended from time to time)
		https://website.rbi.org.in/web/rbi/-
		/notifications/master-direction-export-of-goods-and-
	EDPMS-IDPMS references	services-updated-as-on-november-22-2022-10395
122	to Trade, FED, CO	Master Direction – Import of Goods and Services (as
		amended from time to time)
		,
		https://website.rbi.org.in/web/rbi/-
		/notifications/master-direction-import-of-goods-and-
		<u>services-updated-as-on-november-21-2022-10201</u> Master Direction – Foreign Investment in India dated
	Clarifications Approvals	January 4, 2018 (as amended from time to time)
123	Clarifications, Approvals Sought Under Extant FDI	
0	Rules or Regulations	https://website.rbi.org.in/web/rbi/-
	3	/notifications/master-direction-foreign-investment-in- india-updated-up-to-march-17-2022-11200
	General correspondence	india apadea ap to major in 2022 11200
124	related to Overseas	
	Investment	
125	General References related to Trade, FED, CO	
	Generic form for Queries	
126	pertaining to APRD, FED,	
	CO	It portains to Foreign Evahance Management
407	Cuarantaga undar FEMA	It pertains to Foreign Exchange Management (Guarantees) Regulations 2000
		(Saaramoss) Rogalations 2000
127	Guarantees under FEMA	https://website.rbi.org.in/web/rbi/-
		/notifications/foreign-exchange-management-
		guarantees-regulations-2000-162 Master Direction - Overseas Investment
400	Prior approval cases related	IVIASIEI DIIECIIOII - OVEISEAS IIIVESIIIEIII
128	to Overseas Investment	https://website.rbi.org.in/web/rbi/-
		/notifications/master-direction-overseas-investment

129	Regulatory Approvals pertaining to LO or BO or PO in India	Master Direction - Establishment of Branch Office (BO)/ Liaison Office (LO)/ Project Office (PO) or any other place of business in India by foreign entities (as amended from time to time) https://website.rbi.org.in/web/rbi/-/notifications/master-direction-establishment-of-branch-office-bo-liaison-office-lo-project-office-po-or-any-other-place-of-business-in-india-by-foreign-entities-updated-as-on-may-18-2021-10404
130	Regulatory Approvals under FEMA-five R and FEMA ten R	Master Direction - Deposits and Accounts (as amended from time to time) https://website.rbi.org.in/web/rbi/-/notifications/master-direction-deposits-and-accounts-updated-as-on-january-9-2020-10198
131	Application for approval to take insurance policies from insurance companies in foreign countries	Master Direction - Insurance dated January 01, 2016 (as amended from time to time). https://website.rbi.org.in/web/rbi/- /notifications/master-direction-insurance-updated-as-on-december-07-2021-10738
132	Approval for deviation from the extant framework for ECBs already availed under automatic route	Master Direction – External Commercial Borrowings, Trade Credits and Structured Obligations dated March 26, 2019 https://website.rbi.org.in/web/rbi/-// /notifications/master-direction-external-commercial-borrowings-trade-credits-and-structured-obligations-updated-as-on-september-30-2022-lt-a-gt-supersedes-master-direction-external-commercial-borrowings-trade-credit-borrowing-and-lending-in-11510
133	Disinvestment of shares in Overseas Joint Ventures or Subsidiaries - under approval route	Master Direction - Overseas Investment Foreign Exchange Management (Overseas Investment) Regulations, 2022 Foreign Exchange Management (Overseas Investment) Rules, 2022 https://website.rbi.org.in/en/web/rbi/-/notifications/master-direction-overseas-investment https://website.rbi.org.in/web/rbi/-/notifications/foreign-exchange-management-overseas-investment-regulations-2022-12380 https://website.rbi.org.in/documents/87730/3901639 0/GazetteRules23082022.pdf

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		Master Direction – External Commercial Borrowings, Trade Credits and Structured Obligations dated March 26, 2019
	ECB - under approval route	https://website.rbi.org.in/web/rbi/-
134	excluding those under the	/notifications/master-direction-external-commercial-
134	powers of the Empowered	borrowings-trade-credits-and-structured-obligations-
	Committee	updated-as-on-september-30-2022-lt-a-gt-
		supersedes-master-direction-external-commercial-
		borrowings-trade-credit-borrowing-and-lending-in-
		<u>11510</u>
		Master Direction - Overseas Investment
		Foreign Exchange Management (Overseas
		Investment) Regulations, 2022
		Foreign Exchange Management (Overseas
		Investment) Rules, 2022
	Investment in Overseas Joint	
405	Ventures and Wholly Owned	https://website.rbi.org.in/en/web/rbi/-
135	Subsidiaries- not covered by	/notifications/master-direction-overseas-investment
	automatic route	https://wahaita.rhi.arg.in/wah/rhi/
		https://website.rbi.org.in/web/rbi/- /notifications/foreign-exchange-management-
		overseas-investment-regulations-2022-12380
		overseas-investment-regulations-2022-12300
		https://website.rbi.org.in/documents/87730/3901639
		0/GazetteRules23082022.pdf
		Master Direction - Overseas Investment
		Foreign Exchange Management (Overseas
		Investment) Regulations, 2022,
		Foreign Exchange Management (Overseas
		Investment) Rules, 2022
400	Other Overseas Investment	https://website.rbi.org.in/en/web/rbi/-
136	under approval route	/notifications/master-direction-overseas-investment
		https://website.rbi.org.in/web/rbi/-
		/notifications/foreign-exchange-management-
		overseas-investment-regulations-2022-12380
		Overseds investment regulations-2022-12000
		https://website.rbi.org.in/documents/87730/3901639
		0/GazetteRules23082022.pdf
		Master Direction - Other Remittance Facilities dated
		January 01, 2016 (as amended from time to time)
	Approvals given for	
	proposals regarding	https://website.rbi.org.in/web/rbi/-
	miscellaneous external	/notifications/master-direction-other-remittance-
137	payments of permissible	facilities-updated-as-on-november-6-2018-10193
	Current and Capital Account	
	transactions	Master Direction Liberalised Desciusives Cell
	_	Master Direction - Liberalised Remittance Scheme
		(LRS) dated January 01, 2016 (as amended from
		time to time)

		https://website.rbi.org.in/web/rbi/- /notifications/master-direction-liberalised-remittance- scheme-lrs-updated-as-on-august-24-2022-10192
		M (B) (
138	Trade Credit under approval route	Master Direction – External Commercial Borrowings, Trade Credits and Structured Obligations dated March 26, 2019 <a -="" access-of-sebi-registered-non-bank-brokers-to-nds-om"="" href="https://website.rbi.org.in/web/rbi/-/notifications/master-direction-external-commercial-borrowings-trade-credits-and-structured-obligations-updated-as-on-september-30-2022-lt-a-gt-supersedes-master-direction-external-commercial-borrowings-trade-credit-borrowing-and-lending-in-11510</td></tr><tr><td>139</td><td>General References -
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Individuals, Companies</td><td></td></tr><tr><td></td><td></td><td>nTech Department</td></tr><tr><td></td><td></td><td>Framework</td></tr><tr><td>141</td><td>Application for recognition as SRO-FT</td><td>https://website.rbi.org.in/web/rbi/-/notifications/draft-framework-for-self-regulatory-organisation-s-in-the-fintech-sector Press release containing Framework and Application form</td></tr><tr><td></td><td></td><td>https://website.rbi.org.in/web/rbi/-/press-
releases/framework-for-recognising-self-regulatory-
organisation-s-for-fintech-sector</td></tr><tr><td></td><td>Financial Market</td><td>s Regulation Department (FMRD)</td></tr><tr><td>142</td><td>Membership Application for
NDS - OM</td><td>Master Direction - Reserve Bank of India (Access Criteria for NDS-OM) Directions, 2025 dated February 07, 2025, as amended from time to time. https://website.rbi.org.in/web/rbi/-/notifications/access-of-sebi-registered-non-bank-brokers-to-nds-om
143	Membership Application for NDS Call through Infinet	Master Direction - Reserve Bank of India (Call, Notice and Term Money Markets) Directions, 2021
144	Membership Application for NDS Call through Internet	dated April 01, 2021, as amended from time to time. https://website.rbi.org.in/web/rbi/-/notifications/master-direction-reserve-bank-of-india-

		call-notice-and-term-money-markets-directions- 2021-updated-as-on-june-08-2023-lt-span-gt-12061	
	Internal Debt Management Department (IDMD)		
145	Application form for empanelment as receiving office of the Floating Rate Saving Bonds, 2020 Taxable - FRSB 2020 T	https://website.rbi.org.in/web/rbi/- /notifications/floating-rate-savings-bonds-2020- taxable-frsb-2020-t-operational-guidelines-updated- on-june-27-2022-11924	
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	Department of	f Currency Management (DCM)	
147	Application for new Currency Chest (CC) facility for banks not having MoA with RBI		
148	Application for opening, expansion, closing and shifting of Currency Chests (CCs) by banks		
Department of Information Technology (DIT)			
149	General Purpose Application	Press Release dated May 28, 2024 https://website.rbi.org.in/web/rbi/-/press-releases/launch-of-pravaah-rbi-retail-direct-mobile-application-and-fintech-repository	